

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 415
359/252/ND/2020

IN THE MATTER OF:

M/s. Sanjivani Associates Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 04.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

For the ROC

For the Income Tax Department

:Mr. Sujit Gupta, Advocate.

:Ms. Mitika, AROC

**:Mr. Zoheb Hossain, Sr. Standing
Counsel and Mr. Parth Semeal, Jr.
Standing Counsel.**

ORDER

Heard the submissions made by the counsel for the appellant. AROC has appeared and prayed for grant of week days' time. A week days' time has been granted. Mr. Parth Semwal, Jr. St. counsel on behalf of the Income Tax Department is present and submitted that they have filed their reply in the matter. Post the matter to 18th December, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**